

# **THE HIGH COURT OF ORISSA, CUTTACK**

## **NOTICE**

**No. 4798, Date: 15.04.2021**

In partial modification of the Office Order dated 31<sup>st</sup> March, 2021, it is hereby notified that grant of certified copies shall remain suspended and a printout of the Order and Judgment passed by the Hon'ble Court as available in the Court's website may be utilized in lieu of a certified copy thereof in the manner prescribed in Hon'ble Court's Notification No. 4587 dated 25.03.2020, subject to it being attested by the Advocate concerned. Where no Advocate has been engaged, such copy shall be self-attested by the party-in-person. This arrangement shall remain in force till further orders.

**BY ORDER**

  
15/4/2021  
**REGISTRAR GENERAL**

**Memo No. 4799 (150)/ Dtd. 15.04.2021**

**Copy forwarded to:-**

1. All Officers of the Court
2. The Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice
3. All ADR-cum-Additional Principal Secretaries/Asst. Registrar-cum-Sr. Secretaries/ Secretaries to the Hon'ble Judges of the Court
4. All Superintendents of the Court
5. The Technical Director, NIC, OHC for uploading in the Orissa High Court website.
6. The Medical officer of the Court  
for information and necessary action.

  
15.4.21  
**SPECIAL OFFICER (SPL. CELL)**



**Memo No. 4800 (50)/ Dtd. 15.04.2021**

**Copy forwarded to the -**

1. Secretary General, Supreme Court of India, New Delhi
  2. Registrar General, All High Courts
  3. Chief Secretary to Govt. of Odisha, Bhubaneswar
  4. Advocate General, Odisha, Cuttack
  5. Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar
  6. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar
  7. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar
  8. Principal Secretary to Govt. of Odisha, Health & Family Welfare Department, Bhubaneswar
  9. Director, Odisha Judicial Academy, Cuttack
  10. Member-Secretary, Odisha State Legal Services Authority, Cuttack
  11. District & Sessions Judges (All) of the State
  12. President, High Court Bar Association, Cuttack
  13. Secretary, High Court Bar Association, Cuttack
  14. Commissioner of Police, Police Commissionerate, Bhubaneswar
  15. Deputy Commissioner of Police, Cuttack
- for information and necessary action.

*[Signature]*  
15.4.21

**SPECIAL OFFICER (SPL. CELL)**

**Memo No. 4801 (8) / Dtd. 15.04.2021**

**Copy forwarded to:-**

1. The Presiding Officer, Industrial Tribunal, Bhubaneswar / Rourkela
  2. The Presiding Officer, Cooperative Tribunal, Bhubaneswar
  3. The Presiding Officer, State Education Tribunal, Bhubaneswar
  4. The Chairman, Sales Tax Tribunal, Cuttack
  5. The Member, 2<sup>nd</sup> MACT, Cuttack / Sambalpur / Berhampur
- for information and necessary action.

*[Signature]*  
15.4.21

**SPECIAL OFFICER (SPL. CELL)**